<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 339 OF 2016 & IA NO. 736 OF 2017

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Vs.				Appellant(s)
Real Power Pvt. Ltd. & Anr.		-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Apoorv Kurup Mr. V.C. Shokal		
Counsel for the Respondent(s)	:	Mr. Raunak Jain for F	R-1	
		Mr. C.K. Rai Mr. Umesh Prasad fo	or R-2	

<u>ORDER</u>

Learned counsel for the appellant seeks two more weeks time to file rejoinder. He may file the same on or before 21.07.2017 after serving copy on the other side.

List the matter on 04.09.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt